

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 75 of 2014, 76 of 2014 and 164 of 2014 & IA No. 263 of 2014

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 75 of 2014

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Nabha Power Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan, Ms. Swapna
Seshadri and Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Mr. Tajender K. Joshi for R-I
Mr. Sakesh Kumar for PSERC

Appeal No. 76 of 2014

**Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Talwandi Saho Power Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan, Ms. Swapna
Seshadri and Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv. along with
Mr. Hemant Singh
Mr. Sakesh Kumar for PSERC

Appeal No. 164 of 2014

**Talwandi Saho Power Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. .. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen. Sr. Adv.
Mr. Matriugupta Mishra and Mr. Hemant
Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan, Ms. Swapna
Seshadri and Ms. Mandakini Ghosh

ORDER

At the request of learned counsel appearing for both the parties, the matter is posted on **04th December, 2014** for hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

sh/jps